

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

IA NO. 759 OF 2018
IN DFR NO. 1539 OF 2018

Dated: 14th September, 2018

Present: Hon'ble Mr. Justice N.J. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of :

Uttarakhand Power Corpn. Ltd. Appellant(s)

Vs.

M/s Uttar Bharat Hydro Power Ltd & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Misra
Mr. Suraj Singh

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R-1

Mr. Buddy A. Ranganadhan for R-2

ORDER

(IA no. 759 of 2018 – delay in filing)

The learned counsel appearing for the applicant/appellant submits that he will file the affidavit of service during the course of day. Ms. Ranjitha Ramachandran, learned counsel takes notice on behalf of respondent no.1. Mr. Buddy A. Ranganadhan, learned counsel takes notice on behalf of respondent no.2. The learned counsel for the respondents are directed to file reply to the condonation of delay application on or before 28.09.2018 after serving copy on the other side

List the matter on **04.10.2018.**

(S.D. Dubey)
Technical Member
mk/vg

(Justice N.K. Patil)
Judicial Member